



IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516

(IB)-264(PB)/2023

IA-594/2024, IA-1640/2024, IA-1318/2024, IA-1301/2024, IA-2850/2023, IA-2944/2023, IA-3048/2023, IA/3254/2023, IA/3277/2023, IA/3280/2023, IA-3316/2023, IA-3472/2023, IA-3481/2023, IA-3942/2023, Int. Pet.-68/2023, IA-3101/2023, IA-4361/2023, IA-5973/2023

IN THE MATTER OF:

Go Airlines (India) Limited

.....Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 13.05.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant

: Adv Sumit Chatterjee in IA no. 4361 of 2023, IA No. 2850/2023- Adv Mr. Ajay Kumar, Mr. Hetram Bishnoi and Ms. Anchal Nanda, Sr. Adv Kevic Setalvad, Adv Nimish Vakil, Adv Pai Amit, Adv Bhavana, Adv Karan Vakil in IA-3316/23, Adv Naman Joshi, Adv Ritika Vohra, Adv Shivam Gera in Int. Pet.-68/2023, IA-3101/2023, Sr Adv Arvind Nayar, Adv Neha Mathen, Adv Akshay Joshi, Adv Shubhanshu Thakur in IA-594/24, Mr. Ankur Mahindra, Mr. Ravi Nath, Mr. Aditya Kapur, Mr. Rohan Taneja, Mr. A Tripathi, Mr. Abhijeet Mittal, Ms. Yashika Arora, Ms. Shubhangi Jain, Mr. Siddhant in IA-3481/23 & IA-3472/23, Adv Anandh, Adv Pritha Bannerjee, Adv Shivam J Kumar, Adv Saket Sathapathy, Adv Anubhav Dutta, Adv Varun Gupta, Adv Ananya Gupta in IA-3048/23, Adv A Mehta in IA-1301/24, Adv A Gokhale, Adv Meghana Rajadhyaksha, Adv Vaijayant Paliwal, Adv Medha S, Adv Mehak Nayak, Adv Harit Lakhari in IA-2944/2023, IA/3277/2023, IA/3280/2023, Adv Marylou Bilawala, Adv Pranaya Goyal, Adv Dhruv Khanna, Adv Sharleen Lobo, Adv Chiranjivi Sharma,



Adv Priya Desai, Adv Apoorva Kaushik, Adv Vasu Gupta, Adv Saakshi Malpekar, Adv Nehal Gupta, Adv Uday Mathur in IA-1318, 1640, 3254

For the Respondent : Ms. Shiva Lakshmi, CGSC, Mr. Rajdeep for R-2, 3 & 4
For the RP : Adv Diwakar Maheshwari, Adv Pratiksha Mishra,
Adv Shreyas Endupuganti, Karunya Lakshmi,

ORDER

IA-594/2024:-

Heard Ld. Sr. Counsel on behalf of the Applicant and Ld. Counsel for the RP. Both the sides may file their written submissions along with judicial precedent, if any. List this IA on **11.07.2024**.

List all other IAs on **11.07.2024 at 12:00 pm.**

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**